

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.151 - TP 123 of 2016(CP 26 of 2016)
ITEM No.152 – IA 65 of 2022

Proceedings under Section 397-398

IN THE MATTER OF:

Kanakbhai Ratilal Patel

.....Applicant

V/s

Balajikrupa Estates Pvt Ltd & Ors

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Navin Pahwa, Senior Advocate

For the Respondent

: Ms. Prutha Bhavsar Advocate i/b Ms. Natasha D Shah
Advocate, Mr. Vivek Zalavadiya CA

ORDER

Due to paucity of time, the matter stands adjourned.

List on 27.07.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**